

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

14. I.A. 1755/2021

I.A. 1750/2021

In

C.P.(IB)-4320(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)

SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Jay Nihalani & 11 Ors.

V/s.

Marvel Landmark Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Applicant, Mr. Hitanshu Jain and counsel for the Respondent,
Mr. Nausher Kohli are present through virtual hearing.

List this matter high on board on **13.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)